

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08

C.P. (IB)/588(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Mr. Miteshkumar Mafatlal Patel -**

Proprietor Of Shri Balaji Roofing

Vs

Hreck Engineers Private Limited

For OC : None Present

For CD : None Present

Section 9 of IBC

ORDER

- 1.This is a transferred matter from Court V.
- 2.Record reveals that this matter was listed before Court IV on 22.07.2021; 01.10.2021; 11.11.2021; and last listed on 03.01.2022 and thereafter transferred from Court IV to Court V. However, no details regarding further listing is available.
- 3.Hence, Registry is directed to place on record all the Daily Orders before the next date of hearing.
4. List on **05.06.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)